



অসম

ৰাজপত্ৰ

স্বয়ংমুখ্য

**THE ASSAM GAZETTE**

অসাধাৰণ

**EXTRAORDINARY**

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

**PUBLISHED BY THE AUTHORITY**

নং 169 দিশপুৰ, শুক্ৰবাৰ, 11 জুন, 2010, 21 জেঠ, 1932 (শক)

No.169 Dispur, Friday, 11th June, 2010, 21st Jyaistha, 1932 (S.E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

**NOTIFICATION**

The 11th June, 2010

**No. LGL.134/2007/13.**— The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

**ASSAM ACT NO. XVIII OF 2010**

(Received the assent of the Governor on 8th June, 2010)

**THE ASSAM MOSLEM MARRIAGES AND DIVORCES REGISTRATION**

**(AMENDMENT) ACT, 2010**



AN

ACT

further to amend the Assam Moslem Marriages and Divorces Registration Act, 1935, in its application to the State of Assam.

Preamble

Whereas it is expedient further to amend the Assam Moslem Marriages and Divorces Registration Act, 1935, hereinafter referred to as the principal Act, in its application to the State of Assam.

Assam  
Act IX  
of 1935

It is hereby enacted in the Sixty first Year of the Republic of India as follows :-

Short title,  
extent and  
commencement

1. (1) This Act may be called the Assam Moslem Marriages and Divorces Registration (Amendment) Act, 2010.
- (2) It extends to the whole of Assam.
- (3) It shall come in to force at once.

Substitution  
of the word  
"Moslem".

2. In the principal Act, for the word "Moslem" wherever it occurs, the word "Muslim" shall be substituted.

Amendment  
of the  
Preamble.

3. In the principal Act, in the Preamble, for the word "voluntary", the word "compulsory" shall be substituted.

Insertion of  
new section  
2A.

4. In the principal Act, after section 2, the following new section 2A shall be inserted, namely :-

"Registration  
of Muslim  
marriages  
compulsory.

- 2A. Subject to other provisions of this Act and the rules made there under, registration of Muslim marriages and divorces are compulsory within the State of Assam".

**MOHD. A. HAQUE,**

Secretary to the Government of Assam,  
Legislative Department, Dispur.